

DIVISION BENCH  
COURT - I

**P-103**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/187(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> APRIL 2024**

IN THE MATTER OF	CENTRAL BANK OF INDIA VS MR. SANDEEP GOYEL
UNDER SECTION	SECTION 95(1)

**Appearance VC and Physical (Hybrid) Mode**

Mr. Devojjyoti Barman, Adv. ] For Central Bank of India  
Ms. Sanjukta Basu Mallick, Adv.

Mr. Rajesh Keshri, RP

Mr. Suryaneel Das, Adv. ] For the Personal Guarantor  
Mr. Aditya Mondal, Adv.

**ORDER**

1. Ld. Counsel/Professional for the parties present.
2. It is stated by the parties that the matter is being settled.
3. At joint request, post this matter on **13.05.2024** for reporting settlement.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**